when the stoves are not available at certain retail outlets for a few days, until arrival of fresh stocks.

Oil exploration jobs in Syria by O.N.G.C.

2738. SHRI SUKHDEO PRASAD VERMA: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the ONGC has been entrusted with oil exploration jobs in Syria;

(b) if so, the facts thereof;

(c) whether team of experts have already left for the job from India; and

(d) the terms and condition of such exploration by ONGC?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (d). Pursuant to the discussion held in Syria by Shri George Fernandes Minister for Industries, a team of ONGC's officers visited Syria from 13th to 20th November, 1977 for collecting necessary information/data, regarding India's participation in oil exploration in Syria. The information/data collected b this team is under examination in the ONGC at present.

छितौनी-बगहा रेलवे लाइन

2739. **श्री रामधारी शास्त्री** : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या छितौनी-बगहा रेलवे लाइन (जो उत्तर प्रदेश को बिहार से जोड़ती है) तथा पुल का निर्माण कार्य स्थगित कर दिया गया है. और

(ख) यदि नहीं, तो वर्ष 1977-78 में उक्त निर्माण कार्य पर कितना धन व्यय किया जायेगा ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) और (ख). चालू वित्तीय वर्ष में इस परियोजना के लिए 1.15 करोड़ रुपये की व्यवस्था की गई है। जब तक बिहार और उत्तर प्रदेश की सरकारों के साथ गंडक पुल के नदी नियंत्रक कार्य की लागत की साझेदारी के बारे में निर्णय नहीं होता उस समय तक इस परियोजना पर कोई काम नहीं किया जा सकता, इसलिए चालू वित्तीय वर्ष में इस परियोजना पर धन व्यय करना अभी तक संभव नहीं हो पाया है।

Sanction of Compensation to Families of Accident Victims

2740. SHRI H.L.P. SINHA: Will the Minister of RAILWAYS be pleased to state:

(a) what is the time limit for sanctioning the compensation to the bereaved families of victims of railway accidents;

(b) the number of compensation cases referred to Railway Board pending for more than 4 months; and

(c) the action proposed to be taken by Government to expedite the finalisation?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Under section 82-C of Indian Railways Act, 1890, application for compensation can be preferred within a period of 3 months of the occurrence of the accident but the Claims Commissioner may on good cause shown allow any application to be made at any time within one year of the occurrence of the accident. These claims are satisfied on the basis of the verdict of the court without any delay on the part of the Railway administration. However, no time limit has been fixed for settlement of claims arising out of train accidents.

(b) and (c). The compensation claims are not referred to Railway Board.

They are lodged with the Ad-Hoc Claims Commissioner/Ex. Officio Claims Commissioner, as the case may be. There are 220 claims cases under the Indian Railways Act 1890 pending finalisation with Ad-Hoc Claim Commissioners/Ex-Officio. Claims Commissioners for more than 4 months.

कोरबा तथा अन्य स्थानों पर छोटी लाइनों को बड़ी लाइनों में बदलना

2741. **श्री छविराम अर्गल** : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कोरबा, रांची, पले राजघरा, बैलाडीला एवं सवाई माधोपुर, श्यापुर, मुरैना, ग्वालियर, भिंड आदि होते हुए रेल लाइनों को बड़ी रेल लाइनों में बदलने का प्रस्ताव केन्द्रीय सरकार को प्राप्त हुआ है ;

(ख) यदि हां, तो उस पर सरकार की क्या प्रतिक्रिया है तथा क्या उस उद्देश्य के लिए इस बीच सर्वेक्षण किया गया है अथवा किया जा रहा है; और

(ग) क्या केन्द्रीय सरकार इस बात को ध्यान में रखते हुए, कि मध्य प्रदेश में एक पिछड़ा राज्य है, इन रेलवे लाइनों को बड़ी लाइनों में बदलने के कार्य प्राथमिकता देने के प्रश्न पर गंभीरता से विचार करेगी ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) जी, हां ।

(ख) और (ग) निम्नलिखित रेलवे लाइनों के लिए सर्वेक्षण किये गये हैं :

(1) रांची-लोहारडागा-छोटी लाइन से बड़ी लाइन में आमान परिवर्तन ।

(2) रायपुर-धमतरी

निम्नलिखित छोटी लाइनों को बड़ी लाइनों में बदलने के लिए अभी तक कोई सर्वेक्षण नहीं किया गया है :—

1. ग्वालियर से शिवपुरी
2. ग्वालियर से भिण्ड
3. ग्वालियर से शिवपुरकलां

देश के पिछड़े इलाकों में नई रेलवे लाइन के निर्माण और आमान परिवर्तन की जरूरतों से सरकार अवगत है परन्तु इस समय संसाधनों की अत्याधिक तंगी के कारण इन परियोजनाओं पर विचार करने के लिए बेहतर समय की प्रतीक्षा करनी होगी ।

Parcel Handling work at Allahabad

2742. SHRI ISHWAR CHAUDHRY: Will the Minister of RAILWAYS be pleased to state:

(a) when there was no stipulation in the Agreement for supply of 110 men daily for performing parcel handling work at Allahabad then why records were maintained by Railway staff for supply of labour by the Society;

(b) whether it is a fact that it was within the knowledge of the Society that they are paid lumpsum payment of Rs. 21,175/- per month on the basis of employment of 110 men daily and they therefore got the fictitious records maintained by Railway Staff by bribing them;

(c) whether it has been brought to the notice of the Government that the Society was/is employing not more than 60 to 70 labourers per day but in order to syphon off the surplus money is showing attendance in fictitious names; and

(d) if so, whether any enquiry has been conducted together with details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) The Society,